

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 247
TO BE ANSWERED ON 18.12.2017**

Central University in AP

247. SHRI Y.V. SUBBA REDDY

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) the details of mandate given by the Andhra Pradesh (AP) Reorganisation Act, 2014, to the Ministry, section-wise;
- (b) the steps taken by the Government during last three years to fulfill the above mandate, section-wise;
- (c) the details and status of each of the institution set up by the Ministry, funds allocated, sanctioned, released, spent, appointment of teaching and non-teaching staff in this regard;
- (d) the reasons for not establishing permanent campuses for many institutions in spite of getting land and other things from the State Government of Andhra Pradesh; and
- (e) the reasons for delay in establishing Central University and Tribal University?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) to (e): Madam, In so far as Ministry of Human Resource Development is concerned as per XIII schedule of the Andhra Pradesh Re-organisation Act, 2014, one IIT, one NIT, one IIM, one IISER, one Central University and one IIIT were to be established in Andhra Pradesh during the 12th Plan period and thereafter. In addition, one Tribal University is to be established in the State of Andhra Pradesh as well as in Telangana. A statement showing the status of setting up of these institutions, funds released etc. is annexed.

Annexure

S.No	Name of Institute	Status of Institution & Funds released to the institution
1	IIT	<p>In pursuance to the AP Reorganisation Act, 2014 which inter-alia, envisages the setting up of an IIT in the State of Andhra Pradesh, Government of Andhra Pradesh identified land measuring 589.55 acres at Merlapaka Village, Yerpedu (Mandal), Chittoor District (Near Tirupathi) for setting up of an IIT in the State. On the recommendation of the Site Selection Committee, the site identified by the State Government for permanent campus has been approved by the Ministry. Chadalwada Venkata Subbaiah College of Engineering, Renigunta Road, Tirupati has been identified as temporary campus of the Institute.</p> <p>IIT Madras is the Mentor Institute of IIT Tirupati. The Academic Session of the Institute had commenced from the year 2015-16.</p> <p>The Union Cabinet in its Meeting held on 25.5.2016 approved amendment to the Institute of Technology Act, 1961 for incorporation of six new IITs including at Tirupati (AP), under the IT Act, 1961. Further, the Cabinet in its meeting held on 24.10.2017, approved the proposal for establishment of permanent campuses of these 6 new IITs including Tirupati at a total cost of Rs.7002.42 crores over a period of three years from 2017-18 to 2019-20 in Phase-A.</p> <p>As on date an amount of Rs.90.93 crore has been released to the Institute. During the current fiscal, an amount of Rs.50.00 crore has been allocated as BE 2017-18 under the Scheme "IIT-Andhra Pradesh", out of which Rs.43.94 crore has been released to the Institute.</p>
2	NIT	<p>This Ministry has established NIT in the successor State of Andhra Pradesh as per Schedule 13 (Education) of the Andhra Pradesh Reorganisation Act, 2014. NIT, Warangal has been made mentor Institute for NIT, Andhra Pradesh for the first 2-3 years or till such time the new NIT is properly set up.</p> <p>The first academic session of NIT, Andhra Pradesh started from 20th September, 2015 onwards in its temporary campus located at Sri Vasavi Engineering College, Tadepalligudem. Land for permanent campus of the Institute has been finalized at Air Field lands in Tadepalligudem, West Godavari District.</p> <p>The amendment to the National Institute of Technology Science Education & Research (NITSER) Act, 2007 has since been passed by</p>

		<p>both the Houses of Parliament. NIT - Andhra Pradesh will now be governed as per the provisions of NITSER Act, 2007.</p> <p>An SFC memorandum amounting to Rs.460.50 crore has been approved for construction of permanent campus of NIT Andhra Pradesh, out of which, an amount of Rs.50/- crore has already been released to the Institute.</p>								
3.	IIM	<p>Indian Institute of Management, Visakhapatnam has been established in 2015-16 and is functioning from a temporary campus in Andhra University. Director, IIM Visakhapatnam has also been appointed.</p> <p>Necessary infrastructure for functioning from the temporary campus is available in the institute. Further, the Mentor Institute, IIM Bangalore, is providing faculty and staff support to the institute in addition to the staff recruited for the institute. State Government has provided land free of cost at Vizag (232 Acre in Gambheeram (V), Anandapuram (M)). Based on DPR prepared by EdCIL, Draft EFC Note for establishment of permanent campus has been circulated for inter-Ministerial consultation.</p> <p>Year – wise fund released for IIM Visakhapatnam is as follows:</p> <table border="1"> <thead> <tr> <th>Year</th> <th>Fund Released in Rs. Crore</th> </tr> </thead> <tbody> <tr> <td>2015-16</td> <td>13.00</td> </tr> <tr> <td>2016-17</td> <td>17.96</td> </tr> <tr> <td>2017-18 (till 14.12.2017)</td> <td>18.00</td> </tr> </tbody> </table>	Year	Fund Released in Rs. Crore	2015-16	13.00	2016-17	17.96	2017-18 (till 14.12.2017)	18.00
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4.	IISER	<p>IISER Tirupati has been established in 2015-16 and is functioning from temporary/transit campus at Sree Rama Engineering College, Tirupati. It is mentored by IISER Pune, Director for IISER Tirupati has been appointed. The State Government of Andhra Pradesh has allotted approx. 244.17 acres of land at Srinivasapuram, Pangur and Chindepalli Villages of Yerpedu Mandal, Tirupati, free of cost and any encumbrances, for construction of the Institute’s permanent campus. The NITSER Act, 2007 has since been amended in the Parliament incorporating inter alia IISER Tirupati in the Second Schedule of the Act. Draft DPR for the permanent campus has been prepared by EdCIL and is under process in Ministry of Human Resource Development.</p> <p>Year – wise fund released for IISER Tirupati is as follows:</p> <table border="1"> <thead> <tr> <th>Year</th> <th>Fund Released in Rs. Crore</th> </tr> </thead> <tbody> <tr> <td>2015-16</td> <td>23.00</td> </tr> <tr> <td>2016-17</td> <td>36.00</td> </tr> <tr> <td>2017-18 (till 14.12.2017)</td> <td>18.35</td> </tr> </tbody> </table>	Year	Fund Released in Rs. Crore	2015-16	23.00	2016-17	36.00	2017-18 (till 14.12.2017)	18.35
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5.	IIIT	<p>In compliance to commitment made in Schedule 13 of the A.P. Re-organisation Act, 2014, Indian Institute of Information Technology Design and Manufacturing, Kurnool (IIITDM Kurnool) was set up in the year 2015 and started functioning from the academic year 2015-16. This Institute is mentored by Indian Institute of Information Technology Design and Manufacturing Kancheepuram and is functioning temporarily at the Mentor Institute campus.</p> <p>This Institute, during the period from 2015-16 to 2016-17 has received Grants in Aid of 20.01 Crore and incurred expenses of Rs. 17.63 Crore. The State Government of Andhra Pradesh has allotted 151.51 acres at Dinnedavarapadu, Kurnool and the construction of permanent campus including academic block and Hostel is in advanced stage.</p>
6.	Central University	<p>Site has already been finalized at Ananthapur District, Andhra Pradesh. Following preparation of Detailed Project Report (DPR), CEE/PIB meeting was held on 01.12.2017. This University will be functional after the requisite legislation by the Parliament. A token money of Rs. 8.5 crore for Central University has been made in Budget of 2017-18.</p>
7.	Tribal University, Andhra Pradesh	<p>Site has already been finalized at Vizianagaram District, Andhra Pradesh. Following preparation of Detailed Project Report (DPR), CEE/PIB meeting was held on 01.12.2017. This University will be functional after the requisite legislation by the Parliament. A token amount of Rs. 8.33 crore for Tribal University has been made in the Budget of 2017-18.</p>
8	Tribal University, Telangana	<p>The Site Selection Committee has selected a site at Bhupalpally District which has been finalized by the Ministry. Accordingly, the Govt. of Telangana has been requested for transfer of land free from all encumbrances (forest clearance, encroachment etc.).</p>
